

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 110(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: M/s. Ms. Chandra Bala Modi & ANr. V/s. M/s. Synapse Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	AJAY GARG	Advocate	R-2 and R-4	Ajay Garg
2	Sandeep Das	Advocate	Petitioner	Sandeep Das

Order

An Application CA 160/2017 has been filed by the petitioner bringing to our notice the wrong recording of the date in this case. It is submitted that instead of 29.05.2017, the order sheet reflects the next date as 8.05.2017. Both the counsels confirm this inadvertent typographical error in the order sheet. The Bench Officer also confirms that the matter is not listed for today as per the court register. Since the recorded date of 8th May 2017 is required to be amended in the order sheet, both counsels pray that the next date now be fixed for 30.05.2017 instead of 29.05.2017, the date originally fixed by the Court.

Let this case be listed on 30th May 2017. CA 160/2017 is disposed off.

Sd/-
[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

Sd/-
[INA MALHOTRA]
MEMBER [J]